हैक्टेयर क्षमता प्राप्त करले ने का लक्ष्य रखा गया है। लघु सिचाई के लिये 1982-83 तथा 1980-85 योजना) के लिए प्रस्तावित परिव्यय ऋमशः 34.05 करोड रुपये तथा 168.07 करोड रुपये है।

Irrigation facilities daring sixth five year plan

558. SHRI PYARELAL KHAN-DELWAL; Will the Minister of IR-RIGATION be pleased to state:

- (a) the target of additional areas to b_e given irrigation facilities during 1982-83 and in the remaining part of the Sixth Five Year Plan;
- (b) what is the total financial outlay proposed for this; an,j
- (c) whether the cost escalation has upset the progrommes as well as the targets?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The target for creation of additional irrigation potential during 1982-83 has been *fixed* at 2.851 million hectares. A target of 9 million hectares of additional irrigation potential in the remaining three years including 1982-83 of Sixth Five Year Plan period has been fixed.

(b) and (c) An amount of Rs. 8665 crores is likely to be sPent for the irrigation sector during the remaining three years of the Sixth Plan period. The approved outlay for the year 1982-83 is Rs. 2056 crores. Besides, the expected mobilisation from institutional sources is about Rs. 295 crores. In order to achieve the target of additional irrigation potential and to meet the escalation of costs of projects, an additional outlay of Rs. 2600 crores will be necessary during the remaining, three years of Sixth Five Year Plan of which additional outlay of Rs. 750 crores is required for the year 1982-

SUbamreha River Irrigation Project

559. SHRI SANTOSH KUMAR SAHU: Will the Minister of IRRIGA-TION be pleased to state:

- (a) whether the inter-state Subarnrekha River Irrigation Project Has finally been approved by Planning Commission, if so, by when the project is likely to be completed; and
- (b) whether Government have set up a joint Board to execute the project?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The inter-State Subarnrekha Project of Orissa and Bihar has been recommended by he Technical Advisory Committee for approval by the Planning Commission. As per the report the project is expected to be copleted by

(b) The Joint Control Board for the execution of the Galudih Joint Project has been set up, as per the Bi-partite Agreement between Orissa and Bihar. The Chandil and Kharkak Complex would be constructed by Bihar.

Construction of Dams/Anicuts On Gandhi Sagar

- 560. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of IRRIGA-TION be pleased to state:
- (a) whe'her it is a fact that the Government of Madhya Pradesh has constructed dams/anicuts on the upstream of Gandhi Sagar on River Chambal violating the agreement with the Rajasthan Government;
- (b) whether the Government of Rajasthan have lodged any protest in this regard; and
- (c) if so, what steps the Central Government have taken for enforcement of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c) There is no formal agreement bet-ween Governments of Madhya Pradesh "and Rajasthan regarding utilisation of Chambal Waters. The Government of Rajasthan reported to the Centre hat the Government of Madhya Pradesh are constructing a

number of irrigation schemes in the upper reaches of Chambal Basin in the catchment of Gandhi Sagar reservoir which will result in reduced inflows in Gahrfhi Sagar reservoir consequently reducing irrigation and power benefits t© their State. The matter" was taken up by Ministry of Irrigation witiv the Government of Bfadhya Pradesh. In the meantime the Government of Rajasthan informed in February, 1981 that they would sort out the matter bilaterly Witji the Government of Madhya Pradesh.

A let e_r was recently been received from the Caief Ifiinisjer of Rajasthan stating that the Government of Madhya Pradesh s-houSl be asked to stop taking up any new irrigation scheme in the upper reaches till the issue is settled. The Union Minister of Irrigation has written a letter to the Chief Minister of Madhya Pradesh requesting tha the matter may be settled amicably between the two State Governments.

Flood-Prone Areas

- 561. SHRI SANTOSH MITRA: Will *ihe* Minister of IRRIGATION b_e pleased to state:
- (a) what is the total flood-prone area in the country. Stale-wise; and
- fb) wha: is the amount of Central assistance provided to the States to Control the floods during the last three years. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI):(a) An area 14.64 million hectares, as reported by State Governments, is prone to floods in India. S ate-wise figures are at Statement.

(b) State-wise break up of the Cen tral Assistance provided to States during 1979-80, 1980-81 and 1981-82 under flood control sector is given at Statement II.

Statement I

Area Prane to floods

(Figures in million ha.)

S). No	. State				ca prone Riods	
3	2				3	
1	Andhra Fradesh				1.39	
2	Assam .	•*			3.15	
3	Bihar .	•	•	•	4.36	
4	Gujarat	•	•	•	1.39	
5	Нагуаца	•	•	•	*135	
6	Himackal Pri	ાટીલેકોદ			n-2 3	
7	Jammu & Ka	shmi	r	•	o-68	
8	Karana ta lea		•		20-19	
9	Karli .			. '	ω∙\$7	
10	Madi.y., Prad	icsh			0- 3 6	
11	Maharashtra	٠			0.23	
12	Manipur	٠.	•	•	0.08	
!3	Meghalaya		٠	•	0.08	
14	Orissa .			•	1:40	
15	Punjal .		•		3.07	
16	Rajasthan		٠.		3 26	
17	Sikkim .		. •	•	• • •	
48	Tamil Nadu		• ,		n·45	
ſη	Tripura		•	•	0.33	
20	Uttar Pradesh				7:34	
21	West Bengol				3 · 77	
34 <u>.</u>	Dell.i .	•			9-05	
23 (Other UTs	٠.	•	•	0.61	
	TOTAL	,			34-64	